

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA.**

O.A NO.153/2023/EZ

Kabiraj Mahapatra APPLICANT

-VERSUS-

The Union of India & Others ... RESPONDENTS

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1.	Affidavit filed by Respondent No.4.	1-4
2.	Copy of L. No. 1982/Rev Dated.29.08.2024 is annexed herewith as <u>Annexure-A/4</u>	05
3	Copy of the letter No. 3429 dated 02.09. 2024 is annexed herewith as <u>Annexure-B/4.</u>	06
4	copy of Notice in b/o D.D.Biswas Atd.(Respondent No-10) duly served on Cuttack. 31-08-2024	07

Dt. 02 .09.2024

By the Respondent No.4 through



ADDL. STANDING COUNSEL

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA.**

O.A NO.153/2023/EZ

Kabiraj Mahapatra Applicant

-VERSUS-

The Union of India & Others ... Respondents

**SERVICE AFFIDAVIT FILED BY
RESPONDENT NO.4 PURSUANT TO ORDER
DTD 25.07.2024**

I, Sri Dibya Jyoti Parida, aged about 36 years, Son of Sri Prasanna Kumar Parida, at present serving as the Collector & District Magistrate, Ganjam Chhatrapur, Dist.- Ganjam, do hereby solemnly affirm and state as follows:-

1. That, I have been arrayed as Respondent No.4 in the aforesaid Original Application.
2. That, this affidavit is being filed pursuant to order dtd.25.07.2024 of this Hon'ble Tribunal.
3. That on receipt of the order from the Hon'ble NGT along with the notice issued by the Registrar , National Green Tribunal, Eastern Zone Branch, Kolkata in favour of D.D Builders Ltd., (Respondent no. 10) , the undersigned respondent no. 4 has directed the Tahasildar, Chikiti to serve the notice personally vide L. No. 1982/Rev Dated.29.08.2024. The copy of the letter is annexed herewith as **Annexure-A/4**.

Dibya Jyoti Parida

BY
AK

Forms Part of Affidavit


 Executive Magistrate, Chhatrapur

4. That the notice has duly been served on the respondent no. 10 by the Tahasildar, Chikiti and the served copy of the notice has been submitted by the Tahasildar, Chikiti vide his L. No. 3429 Dated.02.09.2024. The copy of the letter of Tahasildar, Chikiti and served copy of the notice are annexed herewith as **Annexure-B/4 & C/4**.

5. That, the facts stated above are true to the best of my knowledge, belief and based on official records.

CERTIFICATE

Certified that Cartridge papers are not available.

CUTTACK

DATE: 02 .09.2024

ADVOCATE

2/9/2024

APP

Chikiti Tahar

Upendra Nath Pradhan
ADVOCATE, A.P.P
Executive Magistrate Court
Chikiti

Forms Part of Affidavit

Executive Magistrate, Chamanur
02.09.24

BY
ACC

Dhyan Jyoti Panida

VERIFICATION

I, Sri Dibya Jyoti Parida, aged about 36 years, Son of Sri Prasanna Kumar Parida, at present serving as the Collector & District Magistrate, Ganjam, At/P.O-Chatrapur, Dist.-Ganjam do hereby verify and state that the facts stated above in the affidavit are all based on official records and I signed on this verification being present in the office of my Advocate at Cuttack, on this the 2nd day of September, 2024.

Cuttack.

Dt. 02.09.2024.

Dibya Jyoti Parida
VERIFICANT.

Forms Part of Affidavit

[Signature]
Executive Magistrate, Chatrapur

9/
ASR

AFFIDAVIT.

I, Sri Dibya Jyoti Parida, aged about 36 years, Son of Sri Prasanna Kumar Parida, at present serving as the Collector & District Magistrate, Ganjam At/P.O-Chatrapur, Dist.- Ganjam, do hereby solemnly affirm and state as follows:-

1. That I am the Respondent No.4 in this case. I am well acquainted with the facts of the case and as such competent to swear this affidavit in my official capacity.

That the facts stated above are true to the best of my knowledge and based on official records.



Identified by:
[Signature]
02/9/2024
Lipendra Nath Pradhan
ADVOCATE, A.P.P
Executive Magistrate Court
Chikiti

Dibya Jyoti Parida.
DEPONENT

The Deponent having been identified by Sri *Lipendra Nath Pradhan* Advocate, solemnly affirmed before me this day the *2/9/2024* about *7.00* A.M. Readover and explained the contents to the deponent who seemed perfectly to understand the same at the time of making this affidavit.



[Signature]
02-09-2024
Executive Magistrate
Chatrapur

-05-

OFFICE OF THE
COLLECTOR & DISTRICT MAGISTRATE
GANJAM, CHATRAPUR
(REVENUE SECTION)



Annexure - A/4
06811 263700(O),
06811 263800(R),
(FAX) No. 06811 263344(F),
Email ID : dist_ganjam@yahoo.co.in

Letter No. 1982/ Rev

Date. 29/08/2024

To

The Tahasildar, Chikiti

Sub: Service of notice in compliance to order of Hon'ble NGT in O.A No. 153/2023/EZ.

Sir,

In inviting a reference on the captioned subject, I am to send here with the notice in favour DD Builders Ltd. in connection with O.A No. 153/2023/EZ filed by Kabiraj Mahapatra Vrs. Union of India & Others and to say that the said notice be served on the aforesaid company personally and the served copy be submitted to the undersigned for taking further action at this level.

Yours faithfully

Collector & District Magistrate
Ganjam



Annexure - B/4

OFFICE OF THE EXECUTIVE MAGISTRATE-CUM-TAHASILDAR, CHIKITI

Email: tah_chikiti@yahoo.in

Letter No: -3429 /

Date:-02.09.2024

To

The Collector,
Ganjam, Chatrapur

Sub: O.A. No. 153/2023/EZ- Served copy of notice submitted

Ref: Your L. No. 1982/Rev Dated. 29.08.2024

Sir,

In inviting a kind reference to your letter on the captioned subject, I am to send herewith the notice duly served on D.D Builders Ltd. on 31.08.2024.

This is for favour of kind information and necessary action.

Yours faithfully


Tahasildar, Chikiti

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**
(Through Physical Hearing with Hybrid Mode)

Original Application No.153/2023/EZ

**Kabiraj Mahapatra
Vs.
Union of India & Ors.**

To,

D.D. Builders Limited
At - PO - Ladugaon, Kalahandi,
Kalahandi Odisha, India - 766024
Email: ddbbuilders@rediffmail.com

(Respondent No. 10)

NOTICE

Whereas the above titled Original Application No. 153/2023/EZ (Copy of Application & Order dated 25.07.2024 annexed) is **listed on 09.09.2024** at 10.30 A.M. before the Hon'ble National Green Tribunal, Eastern Zone Bench at Finance Centre, 3rd Floor, Block III, Action Area-II, New Town, Kolkata (W.B)-700 161 for your appearance in person or by a pleader duly instructed.

2. Take Notice that in default of your appearance on the date above mentioned the said Application will be heard and determined in your absence.

3. Given under my hand and the seal of this Tribunal, this **02nd August, 2024**.

Note: (For Orders, Cause Lists & Other information, please visit our website: www.greentribunal.gov.in)

Received copy

D. Sharma nayan 31/8/24
D.D. BUILDERS LIMITED
Authorised Signature

R. Chatterjee
REGISTRAR
REGISTRAR
NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH KOLKATA